

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 304
IB-754(ND)/2022

IN THE MATTER OF:

Liverpool School of Tropical Medicine India Pvt. Petitioner/Applicant
Ltd.

Order u/S. 59 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 21.03.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Mr. Rajesh Hadda, Adv.

For the Respondent :

ORDER

Ld. Counsel appears for the Applicant. The ARoC appeared on behalf of the RoC and stated that the report has been filed but the report is not available on the DMS. He shall take steps to bring the report on record within three days. Personal appearance of the RoC is dispensed with.

List the matter **on 12.04.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay